Written Answers to		[11 December, 2019]		Unstarred Q	uestions 277
1	2	3	4	5	6
Year	-2016 (Provisional)				
1.	Maharastra	-	-	-	-
		(1)	(36)		
2.	Telangana	1	15	-	-
		2	51	-	-
Year	-2016 (Provisional)				
1.	Maharashtra	-	-	-	-
		(1)	(36)		
2.	Telangana	1	15	-	-
		2	51	-	-
Year	-2017 (Provisional)				
1.	Odisha	1	1	-	-
2.	Uttar Pradesh	2	50	-	-
	Total	3	51	-	-
Year	-2018 (Provisional)				
1.	Karnataka	1	9	-	-
2.	Odisha	2	27	-	-
	Total	3	36	-	-
Year	-2019 (Provisional)				
1.		-	-	-	-
	Total	-	-	-	-

Source; Labour Bureau.

Note:

- 1. The information within brackets relates to Central Sphere.
- 2. This Statement is based on the returns/information received in the Bureau till 26th November, 2019.

Percentage of contractual workers in the organised sector

2674. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

^{&#}x27;-' denotes Nil information

- (a) the percentage of workers employed on a contractual basis in the organised sector for the last five years, year-wise;
- (b) the total number of workers employed in the organised sector and the number of workers amongst these who are contract labourers for the year 2019; and
- (c) the percentage of workers employed on a contractual basis in Public Sector Undertakings (PSUs)?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The number of contract workers engaged during the last five years with the establishments/contractors registered/licensed under the Contract Labour (Regulation and Abolition) Act, 1970 in the Central sphere is furnished below:

Years	Total number of Contract Labour working in various Establishment in Central Sphere		
2015	839234		
2016	964001		
2017	1110603		
2018	1178878		
2019	1364377		

The percentage of workers employed on a contractual basis in the organised sector and the estimated number of workers employed in the organized sector is not available. There is no survey/estimation of the organised sector as defined in the Unorganised Workers' Social Security Act, 2008.

(c) The details of total employees, including contractual employees, in Central Public Sector Enterprises (CPSEs), available with Department of Public Enterprises, Ministry of Heavy Industries & Public Enterprises, GOI, on the basis of the Public Enterprises Survey for the years 2013-14, 2014-15, 2015-16, 2016-17 and 2017-18 is given in Statement.

Statement

Details of total employees, including contractual employees, in

Central Public Sector Enterprises (CPSEs)

(Employees in lakh)

Years	Regular Employees	Contractual Employees	Casual/ Daily rated Employees	Total
As on 31.03.2014	13.51	3.09	0.31	16.91
As on 31.03.2015	12.91	2.75	0.21	15.87
As on 31.03.2016	12.34	2.68	0.19	15.21
As on 31.03.2017	11.31	3.39	0.54	15.24
As on 31.03.2018	10.88	3.38	0.40	14.66

Survey/identification of child labourers in Chhattisgarh

†2675. SHRIMATI CHHAYA VERMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has received proposal from Government of Chhattisgarh for survey/identification of child labourers in 27 districts of the State as per the guidelines of revised Child Labour Rehabilitation Scheme, 2016;
 - (b) if so, the details of funds thereof and the action taken thereon;
- (c) the reasons for the pendency of such proposal received from the State Government;
 - (d) whether a time-limit has been fixed for the disposal of such proposals; and
- (e) whether excessive delay in clearing such proposals hampers the development related works and the manner in which the cost increase in work is adjusted?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

[†]Original notice of the question was received in Hindi.